

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20215/2000
(From the judgement and order dated 28/07/2000 in CMA 720/00
of The HIGH COURT OF U.P AT LUCKNOW)

RAM AVADH Petitioner (s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS. Respondent (s)

(With prayer for interim relief)

Date : 15/12/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Dr. Sumant Bhardwaj,Adv. for
Ms. Mridula Ray Bharadwaj,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J.....
.SP2

Learned counsel for the petitioner seeks
permission to withdraw the Special Leave Petition.
The Special Leave Petition is dismissed as
withdrawn.

.SP1

(H.K. Bhatia)
Court Master

(Manju Sharma)
AR-cum-PS